trends, the need to provide a reasonable price Io the grower and the need to maintain a reasonable price of this basic industrial raw material, in the interest of the consumer.

C.B.I. ENQUIRY AGAINST A DIRECTOR OF MMTC. 1250. SHRI SALIL KUMAR GAN-GULI : SHRI MONORANJAN ROY: Will the Minister of COMMERCE be pleased to refer to the answer to Starred Question 739 given in the Rajya Sabha on the 27th August, 1974 and state :

(a) whether C. B. I. has completed its enquiry into allegations against the Director of the M. M. T. C.

(b) if so, whether C. B. I. has submitted its report; and

(c) if the answer to parts (a) and (b) above be in the negative, the time by when enquiry is likely to be completed.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI V. P. SINGH) : (a) to (c): In reply to Starred Question No. 739 given on 27-8-1974 it was stated that the Central Bureau of Investigation was investigating a case against a private firm in which a Director of Minerals & Metals Trading Corporation was also alleged to be concerned. The Central Bureau of Investigation has completed its investigation and its report bas been received recently.

EXPORT OF ART PAPER 1251. SHRI N. G. GORAY : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that Government propose to lift the ban on export of art paper ; and

(b) if so, the reasons therfor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI V. P. SINGH) : (a) Yes, Sir.

(b) Export of art and chrome paper was banned as a part of ban on the export of writing and printing paper last year. There was also a fall in domestic consumption of art and chrome paper and as a result manufacturers are having difficulty in the sale of their product and consequently there is surplus awailability of these them for xport.

to Questions 104

CARAVELLE ON HIRE WITH IA

1252. SHRI M. KADERSHAH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to refer to the answer to Starred Question 165 given in the Rajya Sabha on the 19th November, 1974 and state :

(a) the average income per month during the last six months from each of the Caravelle VI N Aircraft taken on dry lease from M/s. Airbus Industrie, France on a monthly rental of U. S. 25,000 each ;

(b) the routes on which these three Caravelle VI N Aircraft have been put for operation by Indian Airlines and what is their average daily flying time ; and

(c) whether before entering into negotiations with M/s Airbus Industries, any other global tenders were invited

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRT RAJ BAHADUR): (a) The estimated total monthly revenue earned on all the nine aircraft in the Caravelle fleet of the Corporation is given below:—

Month	Total Re- venue (Rs in lakhs)	per aircraft
April ' 74	253 - 25	28.14
May ' 74	298 - 28	33 ·14
June' 74	254 - 99	28.33
July '74	242.05	26-89
August ' 74	262.45	29.16
Sept. ' 74	261.69	29.08
Oct, ' 74	270 - 79	30 · 09

Such figures are not available separately for the three Caravelle VI N aircraft taken on lease from M/s. Airbus Industrie, France.

(b) The nine Caravelle Aircraft are positioned at the four base stations at Bombay, Delhi, Calcutta and Madras and are scheduled to operate as part of the total system. Aircraft in the fleet of the Corporation are rostered to achieve optimum utilisation consistent with .operational and engineering requirements. According to the present schedule, the total hours of flying by the fleet of nine Caravelles is 55 hours 40 minutes or a daily utilisation of 6 hours 10 minutes per aircraft per day.

(c) No, Sir.